

**IN THE INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH, 'F': NEW DELHI**

**BEFORE SHRI ANUBHAV SHARMA, JUDICIAL MEMBER
AND
SHRI AMITABH SHUKLA, ACCOUNTANT MEMBER**

**ITA No.4153/Del/2019
[Assessment Year: 2010-11]**

M/s Marvelous Cement Pvt. Ltd., 305, Bakshi House, Nehru Place, New Delhi-110019 PAN-AACCH7035B	Vs	Income Tax Officer, Ward-16(2), New Delhi-110001
Assessee		Revenue

Assessee by	None
Revenue by	Ms. Harpreet Kaur Hansra, Sr. DR

Date of Hearing	31.07.2025
Date of Pronouncement	17.09.2025

ORDER

PER ANUBHAV SHARMA, JM,

This appeal has been preferred by the assessee against order dated 20.03.2019 of the learned Commissioner of Income Tax (Appeals)-6, w Delhi, (hereinafter referred to as 'the Act') in Appeal No.CIT(A),Delhi-6/10252/2017-18, arising out of order passed u/s 147 r.w.s. 143(3) of the Income Tax Act, 1961 (hereinafter referred to as 'the Act') by the Income Tax Officer, ward 16(2), New Delhi, pertaining to Assessment Year 2010-11.

2. At the time of hearing, none appeared for the assessee and record shows that assessee was earlier served and after putting the appearance, adjournments were repeatedly sought, therefore, no further notice is justified.

3. On hearing the ld. DR, we find that the issue concerns addition of Rs.1,00,00,000/- received by assessee from M/s Prraneta Industries Ltd. on

account of sale of shares by treating them as alleged accommodation entries and alleged undisclosed income u/s 68 of the Act.

4. The Ld. CIT(A) has taken into consideration the facts and circumstances and on the basis of several incriminating documents found during the search operation that assessee had benefitted by companies operated by Shri Shirish C. Shah. It was observed that prior to receiving credits and after giving the two credits, balance in the account were minimal. In the absence of any assistance, the factual findings of the Id. Tax authorities below require no interference. Resultantly, the appeal of the assessee is dismissed.

Order pronounced in the open court on 17th September, 2025.

Sd/-

[AMITABH SHUKLA]

ACCOUNTANT MEMBER

Dated: 17.09.2025

Shekhar

Copy forwarded to:

1. Appellant
2. Respondent
3. PCIT
4. CIT(A)
5. DR

Sd/-

[ANUBHAV SHARMA]

JUDICIAL MEMBER

Asst. Registrar,
ITAT, New Delhi,